

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
QUESTION NO 19.11.2009
ANSWERED ON
TERRITORY CEDED TO CHINA BY PAKISTAN .

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Shri Ravi Shankar Prasad

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) whether it is a fact that Pakistan had given a part of land of Jammu and Kashmir to China in 1963;
- (b) if so, the area of the said land;
- (c) the strategic and geographic importance of this land;
- (d) whether any efforts had been made by India to get the said land back; and
- (e) if so, the details thereof and the countries which were approached in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SMT. PRENEET KAUR)

(a) Yes.

(b) Under the so-called Sino-Pakistan Boundary Agreement of 1963, Pakistan ceded 5,180 sq kms of Indian territory in Pakistan Occupied Kashmir (POK) to China.

(c) China and Pakistan have built the Karakoram Highway (KKH) passing through the Indian territory illegally under Pakistan's occupation. The KKH and the territory ceded to China by Pakistan provide link for Tibet and Sinkiang in China with POK.

(d) & (e) The Government of India have never recognised the so-called Sino-Pakistan Boundary Agreement of 1963. Through a note verbale in March 1963, the Government of India conveyed to the Government of China that any such illegal arrangement involving Indian territory between parties that have no legal or constitutional locus standi is invalid and unacceptable.

Under the Simla Agreement, the Government is committed to resolving all issues with Pakistan through peaceful negotiations and bilateral dialogue.